IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP No. 134(ND)/2017

IN THE MATTER OF:

M/s Eurobrands Consulting Pvt. Ltd.

APPLICANT / PETITIONER

And

M/s Registrar of Companies

RESPONDENT

SECTION:

Under Section 252(1)

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER

:-

For the RESPONDENT

1=

For the ROC, Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is not prepared with the arguments.

List the matter on 26th October, 2017.

(CHIEF JUSTICE M.M.KUMAR)

Sd1-

PRESIDENT

(R. VARADHARAJAN) MEMBER(JUDICIAL)

19.09.2017 V. Sethi